

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 2109
TO BE ANSWERED ON 09/08/2024

IMPLEMENTATION OF PM-KISAN

2109. Shri Randeep Singh Surjewala:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

- (a) the total number of beneficiaries under Pradhan Mantri Kisan Samman Nidhi (PMKISAN), from 2019 till date, year-wise, State-wise;
- (b) whether it is a fact that the number of beneficiaries under PM-KISAN has decreased since 2019, if so, the details thereof year-wise and State-wise;
- (c) the funds allocated and utilised under the same since 2019, year-wise and State-wise; and
- (d) the funds allocated and utilised for publicity of PM-KISAN since 2019?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

(a) to (d): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of land-holding farmers. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. The PM-KISAN scheme is one of the largest DBT Scheme of the World.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any middlemen. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.24 lakh Cr to more than 11 Cr farmers in 17 installments since inception.

As per operational guidelines of the Scheme, States/UTs are mandated to identify and verify the eligible beneficiaries under the scheme and upload the details of eligible farmers including land records, linking of Aadhaar with their bank accounts and e-KYC for successful transfer of the benefits. Benefits of

the scheme are transferred to the beneficiaries through Direct Benefit Transfer (DBT) mode, based on the verified data received from the States/UTs on the PM-KISAN portal.

To ensure that the benefits are provided only to the intended beneficiaries, e-KYC, land seeding, and Aadhaar-based payment have been made mandatory under the scheme. Land seeding was made mandatory during the release of the 12th installment of the scheme (August 2022 - November 2022), and Aadhaar-based payment was made mandatory from the 13th installment (December 2022 - March 2023) onwards. e-KYC was made mandatory from the 15th installment (April 2023 - July 2023). In this process, initially the total numbers of beneficiaries benefited in the scheme were decreased across the country. However, this decrease was nominal in the States who proactively undertook suitable measures and completed the above said mandatory requirements.

The Ministry often undertakes saturation drives in coordination with the State Governments to ensure that no eligible farmers are left out from the Scheme. The recent nationwide saturation drive was undertaken from 15 November 2023, under the Viksit Bharat Sankalp Yatra (VBSY), to saturate the scheme with all eligible farmers. More than 1.0 cr farmers were included in the scheme during the campaign period across the country. The 17th installment of PM-KISAN Scheme was released in June, 2024 to more than 9.26 Cr. farmers amounting to more than Rs. 20,000 Cr.

The validation checks of land seeding, Aadhaar linking with bank accounts, eKYC and payment to the eligible beneficiaries are ongoing processes. As and when the farmers complete the mandatory requirements, they receive benefits of all outstanding instalments. Hence, there is no loss to the beneficiaries.

Under the PM-Kisan scheme, funds are not allocated State-wise. The benefits of the scheme is disbursed directly into Aadhaar seeded bank account of the beneficiary. The State-wise, year-wise data of funds released under PM-KISAN since its inception is attached at Annexure.

The Government of India and state governments undertake several activities for the publicity of PM-KISAN, including print advertisements in newspapers at regular intervals, outreach through social media, programs on DD Kisan, etc. Furthermore, the Ministry also provides administrative expenses to the States/UTs for the implementation of PM-KISAN, including publicity/awareness drives. As of today, a total administrative expense of Rs. 206.34 crore has been provided to States/UTs since the inception of the scheme.

The State-wise, year-wise details of beneficiaries who have received benefits of PM-KISAN so far since inception (as on 22.07.2024)

Sr No	State/UT	FY 2018-19		FY 2019-20	
		No. of Beneficiaries	Amount Transferred (in Cr)	No. of Beneficiaries	Amount Transferred (in Cr)
1	ANDAMAN AND NICOBAR ISLANDS	9,965	2.02	16,462	9.98
2	ANDHRA PRADESH	32,84,397	663.37	49,90,936	2,710.45
3	ARUNACHAL PRADESH	1,755	0.36	62,800	29.43
4	ASSAM	6,09,751	231.10	12,29,282	1,396.36
5	BIHAR	2,50,353	50.17	62,03,177	2,921.67
6	CHANDIGARH	48	0.01	451	0.27
7	CHHATTISGARH	1,05,320	22.61	20,69,023	1,043.51
8	DELHI			13,172	7.32
9	GOA	2,412	0.49	8,604	4.31
10	GUJARAT	28,16,088	572.16	51,26,665	2,885.02
11	HARYANA	9,58,997	193.31	16,41,615	912.82
12	HIMACHAL PRADESH	4,53,639	91.41	8,81,257	525.36
13	JAMMU AND KASHMIR	4,44,505	91.58	9,64,433	567.29
14	JHARKHAND	5,32,817	112.93	14,41,689	565.45
15	KARNATAKA	19,823	3.97	50,68,281	2,789.78
16	KERALA	9,40,102	191.61	28,89,701	1,938.30
17	LADAKH	7,034	1.43	13,936	8.80
18	LAKSHADWEEP			1,288	0.30
19	MADHYA PRADESH	6,508	1.86	65,29,450	3,113.16
20	MAHARASHTRA	21,41,004	436.82	91,29,512	4,898.97
21	MANIPUR	29,808	6.27	2,74,496	86.71
22	MEGHALAYA	5,488	1.86	63,554	43.39
23	MIZORAM	22,967	5.42	69,536	38.95
24	NAGALAND	30,924	6.46	1,90,157	91.16
25	ODISHA	9,47,390	194.77	35,32,101	1,686.71
26	PUDUCHERRY	4,221	0.85	10,080	5.91
27	PUNJAB	11,79,347	236.33	23,10,245	1,262.74
28	RAJASTHAN	64,695	13.00	55,76,237	3,382.76
29	SIKKIM			6,129	1.53
30	TAMIL NADU	21,11,029	432.26	36,84,641	2,130.89
31	TELANGANA	20,11,517	405.67	34,78,172	2,121.94
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	7,541	1.52	14,148	8.07
33	TRIPURA	1,49,767	30.37	1,97,310	113.43
34	UTTAR PRADESH	1,07,93,114	2,238.89	1,98,83,400	11,006.65
35	UTTARAKHAND	4,09,867	83.09	7,51,413	432.01
36	WEST BENGAL				
	Grand Total	3,03,52,193	6,323.96	8,83,23,353	48,741.42

Sr No	State/UT	FY 2020-21		FY 2021-22	
		No. of Beneficiaries	Amount Transferred (in Cr)	No. of Beneficiaries	Amount Transferred (in Cr)
1	ANDAMAN AND NICOBAR ISLANDS	16,324	9.73	16,280	9.54
2	ANDHRA PRADESH	49,46,026	2,865.12	46,19,470	2,907.78
3	ARUNACHAL PRADESH	92,189	56.77	93,601	56.68
4	ASSAM	9,63,033	950.78	11,18,362	934.27
5	BIHAR	77,42,261	4,601.39	82,95,732	5,036.76
6	CHANDIGARH	432	0.25	397	0.24
7	CHHATTISGARH	29,88,264	1,732.79	32,57,834	1,920.72
8	DELHI	14,436	8.53	15,048	9.17
9	GOA	9,633	5.57	9,454	5.74
10	GUJARAT	56,67,729	3,380.69	58,87,274	3,600.18
11	HARYANA	18,77,705	1,152.24	18,86,028	1,146.58
12	HIMACHAL PRADESH	9,18,677	549.43	9,51,548	570.17
13	JAMMU AND KASHMIR	11,22,445	690.90	11,19,519	665.24
14	JHARKHAND	23,83,374	1,404.44	17,87,219	1,127.41
15	KARNATAKA	53,84,870	3,158.72	53,12,991	2,872.80
16	KERALA	34,86,209	2,114.34	35,58,339	2,186.16
17	LADAKH	17,163	9.35	17,904	11.13
18	LAKSHADWEEP	828	0.68	870	0.43
19	MADHYA PRADESH	82,68,444	5,160.62	85,43,911	5,193.29
20	MAHARASHTRA	1,08,14,037	6,672.47	1,05,40,022	6,432.32
21	MANIPUR	4,99,768	238.24	3,11,166	177.15
22	MEGHALAYA	1,23,242	107.30	1,34,295	115.65
23	MIZORAM	1,46,078	83.59	1,06,034	64.48
24	NAGALAND	1,97,791	121.96	1,99,913	122.69
25	ODISHA	25,55,042	1,458.08	33,02,944	2,670.14
26	PUDUCHERRY	10,793	6.57	10,408	6.19
27	PUNJAB	19,09,417	1,177.23	17,75,500	1,055.84
28	RAJASTHAN	67,54,913	4,322.03	73,38,217	4,593.35
29	SIKKIM	8,463	5.14	10,248	6.60
30	TAMIL NADU	44,56,173	2,593.19	37,82,191	2,279.61
31	TELANGANA	36,37,112	2,214.09	36,53,195	2,278.03
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	14,284	6.75	12,818	8.49
33	TRIPURA	2,20,592	130.15	2,19,598	133.94
34	UTTAR PRADESH	2,33,07,130	14,431.98	2,45,61,368	15,773.15
35	UTTARAKHAND	8,61,967	518.67	8,98,111	547.11
36	WEST BENGAL			46,44,527	2,628.33
	Grand Total	10,14,16,844	61,939.79	10,79,92,336	67,147.36

Sr No	State	FY 2022-23		FY 2023-24	
		No. of Beneficiaries	Amount Transferred (in Cr)	No. of Beneficiaries	Amount Transferred (in Cr)
1	ANDAMAN AND NICOBAR ISLANDS	14,992	8.56	14,317	8.52
2	ANDHRA PRADESH	47,83,989	2,960.63	44,88,790	2,813.79
3	ARUNACHAL PRADESH	95,102	53.08	75,622	41.82
4	ASSAM	10,98,959	574.91	16,54,726	1,358.68
5	BIHAR	83,54,882	4,852.58	80,59,752	4,891.74
6	CHANDIGARH	367	0.20	352	0.24
7	CHHATTISGARH	29,56,373	1,621.89	23,74,154	1,606.67
8	DELHI	14,979	8.45	14,173	7.96
9	GOA	9,118	4.74	6,471	4.34
10	GUJARAT	59,63,840	3,170.02	51,39,609	3,209.48
11	HARYANA	18,62,495	986.39	16,96,737	1,042.60
12	HIMACHAL PRADESH	9,46,612	470.12	8,31,651	533.22
13	JAMMU AND KASHMIR	11,07,355	528.60	8,35,273	571.55
14	JHARKHAND	22,61,869	1,327.54	18,93,264	1,540.48
15	KARNATAKA	51,89,075	3,414.10	51,66,182	2,963.36
16	KERALA	34,97,801	1,599.34	28,08,038	1,905.65
17	LADAKH	17,674	10.38	18,225	11.95
18	LAKSHADWEEP	848	0.66	2,121	2.92
19	MADHYA PRADESH	85,42,080	4,878.67	83,18,317	5,199.13
20	MAHARASHTRA	1,04,52,229	5,658.23	96,94,408	5,888.33
21	MANIPUR	3,67,655	192.90	1,06,768	74.63
22	MEGHALAYA	98,565	27.20	1,06,187	104.77
23	MIZORAM	88,125	45.81	95,577	89.04
24	NAGALAND	1,97,171	103.47	1,69,891	97.91
25	ODISHA	33,90,467	1,792.81	32,26,167	2,194.79
26	PUDUCHERRY	10,235	5.89	8,893	5.30
27	PUNJAB	17,08,014	691.45	10,26,631	582.67
28	RAJASTHAN	72,60,181	3,793.75	70,19,074	4,103.84
29	SIKKIM	11,722	8.65	21,874	19.28
30	TAMIL NADU	32,29,946	1,574.75	23,21,564	1,438.76
31	TELANGANA	35,81,204	2,012.16	31,70,257	2,043.95
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	12,958	8.65	12,551	7.97
33	TRIPURA	2,34,749	147.60	2,42,987	139.33
34	UTTAR PRADESH	2,43,03,744	12,453.03	2,26,33,008	13,808.24
35	UTTARAKHAND	9,00,587	475.88	8,57,725	512.96
36	WEST BENGAL	48,69,586	2,840.14	49,18,828	3,053.53
	Grand Total	10,74,35,548	58,303.25	9,90,30,164	61,879.37

Sr No	State	FY 2024-25 (as on 22.07.2024)	
		No. of Beneficiaries	Amount Transferred (in Cr)
1	ANDAMAN AND NICOBAR ISLANDS	12,430	2.62
2	ANDHRA PRADESH	41,28,288	851.85
3	ARUNACHAL PRADESH	22,426	7.08
4	ASSAM	17,61,610	401.70
5	BIHAR	76,34,513	1,580.10
6	CHANDIGARH	345	0.07
7	CHHATTISGARH	23,96,405	518.73
8	DELHI	10,645	2.39
9	GOA	6,309	1.34
10	GUJARAT	48,20,913	1,065.02
11	HARYANA	15,80,874	356.93
12	HIMACHAL PRADESH	8,00,721	185.83
13	JAMMU AND KASHMIR	8,49,949	188.22
14	JHARKHAND	17,67,884	541.42
15	KARNATAKA	41,92,679	864.38
16	KERALA	27,27,926	612.17
17	LADAKH	18,074	3.90
18	LAKSHADWEEP	1,355	0.29
19	MADHYA PRADESH	80,42,557	1,646.37
20	MAHARASHTRA	90,88,037	1,886.18
21	MANIPUR	51,821	13.32
22	MEGHALAYA	1,25,965	46.04
23	MIZORAM	95,667	30.78
24	NAGALAND	1,55,987	42.10
25	ODISHA	30,21,775	697.73
26	PUDUCHERRY	8,052	1.64
27	PUNJAB	7,97,870	217.95
28	RAJASTHAN	66,36,953	1,462.71
29	SIKKIM	22,395	4.83
30	TAMIL NADU	21,73,520	451.24
31	TELANGANA	30,80,090	640.70
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	11,538	2.51
33	TRIPURA	2,21,496	49.66
34	UTTAR PRADESH	2,10,37,295	4,561.31
35	UTTARAKHAND	7,80,995	173.95
36	WEST BENGAL	44,86,475	954.38
	Grand Total	9,25,71,834	20,067.02
